

(17)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/222/2016

NAME OF THE PETITIONER(S) : S. Ramesh

NAME OF THE RESPONDENT(S) : The South Travancore Hindu College Association & 2 others

UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. M.VIMAL *Respondent 1 to 3*

2. R. ANAND KUMAR *COUNSEL FOR PETITIONER*

*K. Anantha Padmanabha Swamy
25/10/17*

ORDER

Counsel representing both the parties are present. Counsel for respondents filed written arguments. Heard both the counsel. Order is reserved.

- Sd -
**K Anantha Padmanabha Swamy
Member (Judicial)**

bc